## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 2169

TO BE ANSWERED ON THE 31<sup>ST</sup> JULY, 2018/SHRAVANA 9, 1940 (SAKA) STREAMLINING VISA AND IMMIGRATION PROCESS

2169. DR. C. GOPALAKRISHNAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to streamline the twin processes of immigration and visa for Indian citizens and foreigners respectively; and
- (b) if so, the details thereof and the reasons therefor?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) and (b): Government has implemented Immigration Visa, Foreigners Registration and Tracking (IVFRT) Project to streamline the twin processes of Immigration and Visa for Indians as well as Foreigners. Various online modules like e-Visa application, Advance passenger Information (API), e-FRRO, C-Form for hoteliers/hospitals/guest houses etc., S-Form for educational institutions, Unique Case Files for Indians and Foreigners, Visa on Arrival for Japanese nationals etc have been implemented/operationalized to streamline this process.

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